

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

PRESENT: HON'BLE JANAB MOHAMMED AJMAL, MEMBER - JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No. 181/9/AMR/2019
NAME OF THE COMPANY	Vijay Nirman Company Private Limited
NAME OF THE OPERATIONAL CREDITOR	Shri Salasar Balaji Infra
NAME OF THE CORPORATE DEBTOR	Vijay Nirman Company Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri Vaisakhi. M. for P. Vikram	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rambabu	Advocate	9908042424	
V. Pavan Kumar	"	9390082939	

ORDER

Counsel for both the sides are present. The matter has been settled. Joint memo filed. The Company Petition is accordingly dismissed as withdrawn under Rule-8 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016.

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MEMBER JUDICIAL